

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 24594/2018

(Arising out of impugned final judgment and order dated 24-07-2017 in CWJC No. 4345/2017 passed by the High Court Of Judicature At Patna)

UNION OF INDIA

Petitioner(s)

VERSUS

NAR SINGH THAKUR

Respondent(s)

(FOR ADMISSION and I.R. and IA No.103120/2018-CONDONATION OF DELAY IN FILING)

Date : 29-04-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s) Mr. Abhishek Kumar, Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s)
Mr. P. V. Yogeswaran, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the
counsel for the respondent seeking adjournment on
the ground of personal difficulty, list the matter
in the fourth week of July, 2019.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER

